2997 Written Answers [RAJYA SABHA] can be used to the extent possible to help the weaker States.

ATTACK ON INDIAN CHANCERY AT DACCA

*449. SHRI RAM SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the Indian Chancery at Dacca was attacked by a mob on 13th May, 1965;
- (b) whether any compensation has been claimed for the damages caused thereby; and
- (c) whether it is a fact that the Chancery was not given any police protection when it was attacked by the mob

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) Yes, Sir.

- (b) Yes, Sir, and the Government of East Pakistan has agreed to consider the payment of compensation.
- (c) Only the normal police guard was on hand during the demonstration. A police party reached the Chancery 45 minutes after the information about the violent demonstration was conveyed to the police authorities on telephone.

WORKING COAL-MINES

•451. SHRI SURJIT SINGH ATWAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased *to* state the average number of working coal mines and workers employed in each month of the year 1964?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJI-VAYYA): A statement is laid on the Table of the House.

	working coal	
	mines	persons employed
January	8p8	4,22,508
February	808	4,37,oio
March	814	4,26,518
April .	816	4,19,129
May .	816	4,09=535
June .	821	4,05>564

to Questions

Number of

Month

July •

August

October

November December

September .

STATEMENT Average daily

number of

3,93,930

4,08,616

4,n,473

4,18,172

4,11,843

4,03,936

REPORT OF THE WAGE BOARD FOR TEA PLANTATIONS

818

825

830

832

828

823

- •452. SHRI P. K. KUMARAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state;
- (a) whether it is a fact that the Wage Board for workers in tea plantations has not yet submitted its reports; and
- (b) if so, what are the reasons for delay in submitting the report?
- THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJI-VAYYA): (a) The Board has not submitted its final report but has made recommendations for interim wage increase. Second interim relief has also been recommended for some ureas.
- (b) The Wage Board is trying to resolve the differences between the parties and submit a unanimous report if possible.

AFRO-ASIAN COUNTRIES CONFERENCE

•453. SHRI SITARAM JAIPURIA: Will the Minister of EXTERNAL AF-¹ FAIRS be pleased to state: